

आयकर अपीलीय अधिकरण, “एस.एम.सी” न्यायपीठ, कोलकाता

IN THE INCOME TAX APPELLATE TRIBUNAL “SMC” BENCH KOLKATA

श्री जार्ज माथन, न्यायिक सदस्य के समक्ष ।

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER

आयकर अपील सं/ITA No.652/KOL/2025

(निर्धारण वर्ष / Assessment Year :2017-2018)

Surya Sen Colony Sarada Vidyamandir Parichalak Samity Putimari, PO Balaram, Jalpaiguri	Vs	ITO, Ward-1(4), Jalpaiguri
PAN No. :AANAS 3123 J		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
निर्धारिती की ओर से /Assessee by	:	Ms. Puja Somani, AR
राजस्व की ओर से /Revenue by	:	Smt. Sima Das Biswas, JCIT-Sr.DR
सुनवाई की तारीख / Date of Hearing	:	17/07/2025
घोषणा की तारीख/ Date of Pronouncement	:	17/07/2025

आदेश / O R D E R

This is an appeal filed by the assessee against the order of the Id. Addl./JCIT(A)-10, Mumbai, dated 06.02.2025 for the Assessment Year 2017-2018.

2. The appeal was called for hearing today. An adjournment application has been filed, however, Ms. Puja Somani, CA appeared through video conferencing and she was not in uniform. Consequently the adjournment application filed by the assessee is rejected and the appeal of the assessee is disposed off.

3. As the assessee has not been able to make any submission before the Tribunal and the assessee has not been able to point out any error in the appellate order, therefore, the order of the Id. Addl./JCIT(A)-10, Mumbai stands upheld and appeal of the assessee stands dismissed.

4. In the result, appeal of the assessee is dismissed.

Order dictated and pronounced in the open court on 17/07/2025.

Sd/-

(जार्ज माथन)

(GEORGE MATHAN)

न्यायिक सदस्य / JUDICIAL MEMBER

कोलकाता Kolkata; दिनांक Dated 17/07/2025

Prakash Kumar Mishra, Sr.P.S.

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant-
2. प्रत्यर्थी / The Respondent-
3. आयकर आयुक्त(अपील) / The CIT(A),
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, **कोलकाता** / DR,
ITAT, Kolkata
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

(Assistant Registrar)

Income Tax Appellate Tribunal, Kolkata